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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No. 05/230/HDB/2021
NAME OF THE COMPANY	Vaidehi Avenues Ltd (Transferor Co.1) & Aster Rail Pvt Ltd (Transferor Co. 2) & NCC Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Ms. Ch. Ananta Lakshmi, Senior Technical Assistant appeared on behalf of the Official Liquidator. She submits that the petitioner did not respond to the observations made by the OL. We direct the petitioner to send sur-rejoinder to the OL separately. Report of the Regional Director is already on record. The matter stands adjourned to 26.08.2021.


**MEMBER
(TECHNICAL)**

Karin


**MEMBER
(JUDICIAL)**